

DIVISION BENCH
COURT - II

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/80(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	BHARTIA HOLDINGS PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For the Petitioner
Mr. J.R. Dhal, Adv.]
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. List this matter on **13th May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)